Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

Appeal No. 55 of 2013 & I.A. No. 84 of 2013

Dated : 12th July, 2013

BSES Yamuna Power Ltd. ... Appellant(s)

Versus

CERC & Ors. ... Respondent(s)

<u>ORDER</u>

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matter on **19.08.2013**.

COURT MASTER